CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 33/RP/2024 in Petition No. 328/TT/2023

Subject : Petition for Review of the order dated 23.9.2024 in Petition No.

328/TT/2023.

Date of Hearing : **20.3.2025**

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondent : Ajmer Vidyut Vitran Nigam Limited and 14 others

Parties present : Shri Utkarsh Singh, Advocate, PGCIL

Ms. Swapna Seshadri, Advocate, PGCIL Ms. Sneha Singh, Advocate, PGCIL Shri Vivek Kumar Singh, PGCIL

Shri Nitish Kumar, PGCIL

Record of Proceedings

At the outset, the learned proxy counsel for the Review Petitioner submitted that the arguing counsel in the matter is pre-occupied before the APTEL and sought pass over of the matter. He further requested to grant a week's time to file written submissions in the instant Review Petition.

- 2. None were present on behalf of the Respondents despite notice.
- 3. After hearing the Petitioner's counsel, the Commission directed the parties to file their respective written submissions, if any, within three days with a copy to each other.
- 4. Subject to above, the Commission reserved the order in the matter.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)

